

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2042
ANSWERED ON 19.12.2022

Free Education to Girl Child

†2042. SHRI GHANSHYAM SINGH LODHI:

Will the Minister of Education be pleased to state:

- (a) whether the Government proposes to provide free education in Central Board of Secondary Education (CBSE) Board schools to the families who have only one daughter or two daughters so that the families may be benefitted by limiting the number of children;
- (b) whether priority is accorded to the single girl child in her admission to Private and Government Schools;
- (c) if so, the rules thereof;
- (d) the names of the existing schemes for Single Girl Child studying in Private and Government Schools; and
- (e) whether the Government proposes to provide free higher education to Single Girl Children?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a): Schools under Central Board of Secondary Education (CBSE) are mostly private schools and the matter of fees and all other aspects are regulated by the respective State Government.

In the CBSE Schools under Central Government, all girl students of Kendriya Vidyalaya Sangathan (KVS) are exempted from paying tuition fees. Further, single girl child from classes VI to XII are exempted from paying any fee. Education including boarding, lodging and all other students' expenses are free in Jawahar Navodaya Vidyalayas.

(b) to (d): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments. Thus, the matter relating to admission of single girl child in Private and Government Schools and its components in schools are regulated in terms of Rules and Instructions of the State Government concerned.

KVS grants admission of two single girl child per section in class-I and two per class in class VI onwards. These seats are over & above the sanctioned strength of the class.

CBSE provides scholarships to the meritorious Single Girl Students, who are the only child of their parents (including all girl children born as one of the twins born together); and have passed the CBSE Class X Examination with 60% or more marks and are continuing their further education of Class XI and XII in a CBSE affiliated school.

(e): University Grants Commission (UGC) under Department of Higher Education is implementing scholarship/fellowship schemes to encourage higher education among single girl children by providing financial assistance. The details of the schemes are as under:

1. **P.G. Indira Gandhi Scholarship for Single Girl Child** – Under the scheme, financial assistance is provided to candidates who are Single Girl Child for pursuing Post-graduation on full time/regular basis. All eligible applications are selected for the award of fellowship.

2. **Savitribai Jyotirao Phule Fellowship For Single Girl Child** – The scheme “Savitribai Jyotirao Phule Single Girl Child Fellowship” is exclusively for the single girl child who are desirous of pursuing Ph.D. program through regular full-time mode and has taken admission for the same in a recognized higher education institution.

The scheme “Savitribai Jyotirao Phule Single Girl Child Fellowship” was launched after revision of guidelines of “Swami Vivekananda Single Girl Child Fellowship”. Under the present scheme, the rate of fellowship has been increased and all eligible applications are selected for the award of fellowship.
